

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 10.30 AM ON 07.06.2020

PRESENT: SHRI R VARADHARAJAN, MEMBER-JUDICIAL
SHRI. ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/953/2019
PETITION NUMBER : CP/510/IB/2017
NAME OF THE PETITIONER(S) : THE ASSISTANT PROVIDENT FUND
COMMISSIONER & RECOVERY OFFICER
NAME OF THE RESPONDENT(S) : R RAGHAVENDRAN (LIQUIDATOR)
(VEESONS ENERGY SYSTEMS PVT LTD)
UNDER SECTION : SEC 60(5) OF IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

- | | | | |
|----|----------------------------------|---------------------------------|-----------------|
| 1. | R. THIRUMANILASU | Counsel for Applicant.
ENFO. | R. Thirumanil. |
| 2. | R. Raghavendran | Liquidator | R. Raghavendran |
| 3. | P. Siva Sakti
for B. Dhanaraj | Counsel for Respondent | P. Siva Sakti |

ORDER

Ld. Counsel for the Applicant as well as the Liquidator along with his Counsel are present. Based on the request of the Ld. Counsel for the Applicant, this matter is posted for arguments finally on **22.01.2020 at 2.00 PM.**

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)

MS